

कार्योजना (चार० ए० पी०) व पिछड़े जिलों के कार्यक्रमों को मिला दिया गया है, जितने अधिक जिलों को ले जा सकते हैं ले जाए। जिला उद्योग केन्द्र योजना आई, 1978 से खुली गई थी। मध्य प्रदेश सरकार के प्रथम चरण में जिला उद्योग केन्द्र के अधीन 22 जिले लेने का प्रस्ताव किया है तथा सरकार ने इस कार्यक्रम को अपनी स्वीकृति दे दी है।

(ख) जो नहीं।

Upgradation of Posts of Class IV in C.I.S.

1507. SHRI SUDHIR GHOSAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the abolition of Grade IV of CIS is linked up with the upgradation of posts of same grade;

(b) if so, the number of posts; and

(c) whether Civil List of CIS officers of different Grades has been prepared?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). No decision has been taken regarding the abolition of Grade IV of C.I.S.

(c) Yes, Sir.

Autonomous Status of Films Division

1508. SHRI MOHINDER SINGH SAYIANWALA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether a working group has been appointed to suggest ways and means by which autonomy can be granted to the Films Division; and

(b) if so, the progress made so far in the matter?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). The question of examining the feasibility of converting the Films Division into an autonomous organisation is proposed to be referred to a Working Group comprising of eminent film critics, film makers etc. The Group is expected to be constituted soon.

Grievances of I.P.S. Officers of Madhya Pradesh Cadre

1509. SHRI SUKHENDRA SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Indian Police Service Cadre officers in Madhya Pradesh have slow promotions when compared to other States;

(b) whether it is also a fact that the State IPS Officers Association has been urging the State Government to examine its grievances; and

(c) if so, whether Central Government have advised the State Government to find out solution to their grievances?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) Compared to other IPS cadres, promotion prospects to the grade of Dy. Inspector General of Police is slower in Madhya Pradesh.

(b) The State Government have confirmed it.

(c) The matter primarily concerns the State administration who have not referred it to the Government of India for advice. However, the Central Government have been helping the State IPS cadre by taking on deputation a proportionately larger number of officers, particularly in Super-time-scale posts.